THE PARLIAMENTARY SECRETARY TO THE MINISTER FOH EDUCATION (DR. K. L. SHBIMALI): (a) No, Sit.

°ral Answers

- (b) Does not arise.
- (c) The Government of India will take a decision in the matter on receipt of the findings of the Committee!, which has been appointed to examine the question of the future of the Camp College, New Delhi.

DR. RAGHUBIR SINH: May I know up to what date the Camp College has been allowed to continue to function for the present?

DR. K. L. SHRIMALI: Up to the end of the academic session 1955-56.

DR. RAGHUBIR SINH: May I know the names of the members of this Committee that has been appointed to make the report?

DR. K. L. SHRIMALI: The members of the Committee are:

- 1. Dr. K. S. Krishnan, Director, National Physical Laboratory. —Chairman
- 2. Shri Mehr Chand Mahajan. ex-Chief Justice of India.
- 3. Dr. V. K. R. V. Rao, Director. Delhi School of Economics, Delhi University, and
- 4. Shri K. L. Joshi, Under Secretary, Ministry of Education.

DR. RAGHUBIR SINH: By what time has the Committee been asked to submit its recommendation?

DR. K. L. SHRIMALI: The term of the College has been extended up to the academic session 1955-56 and I hope the report will be available before then.

DR. RADHA KUMUD MOOKERJI: On what ground does Government seem to think that the Camp College may not be continued?

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DR. K. L. SHRIMALI: The Government do not think that the Camp College should not be continued. The difficulty has arisen because of the regulations of the Delhi University. According to those regulations no other university could run an institution within the territorial jurisdiction of the Delhi University without the order of the Central Government. There is a certain technical difficulty on account of which this College cannot function. At the same time Government feels that the College is doing some useful work. A Committee has therefore been appointed to examine the whole question with regard to the academic standards of this College and also its usefulness and whether it should be allowed to function.

to Questions

SHRI KANHA1YALAL D. VAIDYA: May I know the number of colleges running under the Delhi University?

DR. K. L. SHRIMALI: This is a separate question and I shall require notice for this.

HINDI TEACHING TO GOVERNMENT **OFFICIALS**

- *731. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:
- (a) what facilities are being provided by the Ministry of Education to Government officials for learning Hindi:
- (b) how many persons have already availed of those facilities and how many are under instruction at present;
- (c) what test or tests have been accepted for determining the adequacy of the knowledge acquired after the instructions are completed; and
- (d) what other unofficial organisa tions are co-operating in providing similar facilities to Government offi cials to learn Hindi?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a)

Free Hindi Classes have been started, outside office hours, to teach Hindi to non-Hindi knowing Central Government officials stationed in Delhi and New Delhi.

- (b) 719 Government officials had learnt Hindi up to November 1954, and about 650 are under training at present.
- tc) The Hindi Prabodh Examination conducted by the Ministry of Education.
- (d) The Government have no definite information

SHRI H. P. SAKSENA: What is the period for which this education is imparted

DR. K. L. SHRIMALI: Approximately six months.

SHRI RATANLAL KISHORILAL MALVIYA: May I know as to how many highly placed officials who do not know Hindi are taking instruction in these classes?

Dr. K. L. SHRIMALI: These classes are open for all classes of people-high and low grades.

SHRI RATANLAL KISHORILAL MALVIYA: Who are the highly placed officials who are taking instruction?

DR. K. L. SHRIMALI: I shall need no'.ice for that.

SHRI RATANLAL KISHORILAL MALVIYA: Are there any Deputy Secretaries or Secretaries who are being trained?

Dr. K. L. SHRIMALI: I don't have full information.

SHRI RAJENDRA PRATAP SINHA:
May 1 know if any Hindi learning
facilities and proficiency tests have
been provided for the benefit of the
hon. Ministers?

MR. CHAIRMAN: Order, order.

श्री कृष्णकान्त न्यास : क्या में जान सकता हूं कि सरकार ने यह व्यवस्था कब से शुरू की हैं और अभी तक कितने सरकारी कर्मचारियां ने इसका फायदा उठाया हैं ?

डा० कं० एल० श्रीमाली: यह तो प्रश्न के उत्तर में में ने बता दिया हैं।

श्री कृष्णकान्त व्यास : यह योजना शुरू हुए कितने साल हुए ?

डा० के० एस० श्रीमासी: मार्च, १६४२ में हमारं यहां २६ लोग थे जो शिद्धा पा रहे थे, १६४४ में उनकी संख्या २४६ थी और १६४४ में २६६ हैं। इस तरह कुल संख्या ६६१ हुई।

श्री कृष्णकान्त स्थास : क्या इसका मतलब यह हैं कि सन् १६४३ से हिन्दी की शिद्धा की व्यवस्था की गई ?

हा० के० एस० श्रीमाली: जी नहीं, हिन्दी का काम तो बहुत पहले से ही शुरू हो गया था। ये क्लासंज तो गवर्नमेन्ट इंप्लॉयीज के लिए सन् १६४३ से शुरू किये गये।

श्री कृष्णकान्त स्थास : क्या में सरकार सं यह जान सकता हं कि शिद्धा विभाग ने उन मिनिस्टरों के लिए, जो हिन्दी नहीं जानते हैं, हिन्दी की शिद्धा की क्या व्यवस्था की हैं?

डा० के० एल० श्रीमाली: वे खुद अपना प्रबन्ध कर सकते हैं ।

SHRI H. C. DASAPPA; The question relates to Hindi. It is a general question but the h'on. Minister only answered for the Central Government. May I know what facilities are being olaced with the State Governments to enable officials there to take to Hindi?

DR. K. L. SHRIMALI: This is the responsibility of the State Governments.

SHRI H. C. DASAPPA: Am I to understand that the Central Government has no responsibility for the propagation of Hindi in the States?

DR. K. L. SHRIMALI: The Central Government have responsibility and are discharging it by giving assistance 10 the State Governments. This specific question relates to the State Governments.

SHRI H. C. DASAPPA: What facilities are given to the States?

MR. CHAIRMAN: He has no information.

SHRI H. C. DASAPPA: The question is quite general. May I know whether any scheme or project is being considered for the purpose of enabling :he officers in the States to take to Hindi?

DR. K. L. SHRIMALI: I have no information.

श्रीमती चन्द्रवती लखनपाल : क्या इन हिन्दी सीखने वाले आफिसरों के ऊपर कोई समय सम्बन्धी या दूसरा प्रतिबन्ध लगाया गया है ?

डा० कं० एल० श्रीमाली : समय सम्बन्धी प्रीतवन्ध से माल्म नहीं आपका क्या मतलब ₹

श्रीमती चन्द्रवती लखनपाल : टाइम-लिमिट ।

डा० के० एल० श्रीमाली : टाइम लिमिट में ने बताया ६ महीने का हैं । क्लासेज प्रायः सार्ढं पांच से साढ़ सात बजे तक होती हैं।

श्री कन्हें यालाल दाँ० बेंदा : क्या मंत्री महादय बताने की कृपा करेंगे कि केन्द्रीय सरकार में कितने कर्मचारी हैं जो हिन्दी नहीं जानते # ?

डा० कं० एल० श्रीमाली : उनकी संख्या में नहीं बतला सकता।

श्री कन्हें यालाल दाँ० वेंद्य : यदि निर्धारित नहीं हैं तो हिन्दी के विषय पर्याप्त प्रबन्ध कब तक हो सकेगा ?

डा० के० एल० श्रीमाली : बहां तक हिन्दी का सम्बन्ध हैं. गवर्नमेन्ट योजना बना चुकी हैं और उसके मुताबिक काम शुरू हो चुका हैं

DR. RAGHUBIR SINH: May I....

Mr. CHAIRMAN: Yes. last question.

DR. RAGHUBIR SINH: But I have not put any supplementary question at all, Sir.

to Questions

MR. CHAIRMAN: But so many have already been put.

DR. RAGHUBIR SINH: Sir, in the reply it was stated that the Hindi Prabodh Examination has been considered adequate for the test. But there may be certain officers and Government officials who may have passed some other test. Has any provision been made to the effect that when certain persons have passed certain examinations from other non-official bodies, that may be considered adequate for not appearing at this Prabodh Examination?

Dr. K. L. SHRIMALI: That question has not been examined so far. So far, all persons with elementary knowledge of Hindi can appear at the Prabodh Examination of the Ministry of Education.

DR. RAGHUBIR SINH: Does it mean that their passing the Prabodh Examination is compulsory irrespective of whether they had passed some other test or not?

DR. K. L. SHRIMALI: The Prabodh Examination is a very elementary examination. The Ministry of Education is already examining a proposal to institute another and higher course in Hindi for the benefit of certain officials and after passing this examination they will be competent to transact all Government business in Hindi.

TEMPORARY EMPLOYEES IN ORDNANCE **FACTORIES**

*732. SHRI V. K. DHAGE: Will ihe Minister for DEFENCE be pleased to state:

(a) whether any temporary employees of the Ordnance Factories